

Sl.No.1
OA 532/05
Dt.5.10.2005

Shri Rajesh Kumar, ld. ASC for the respondents.

ORDER

Case called out. No one appears on behalf of the applicant though Shri Rajesh Kumar, ld. ASC for the respondents is present. This application had come up for hearing on admission on 17.8.2005, but time was taken on behalf of the applicant to file supplementary application. This Tribunal noticed that the application also appears to be time barred and an opportunity was given to satisfy as to whether delay ^{could} be condoned.

2. This case was at Sl.No.1 and was called out. On absence of the learned counsel for the applicant, this case was again called out at the end of the list and again no one appeared on behalf of the applicant. This application is, therefore, dismissed for non prosecution.

[P.K. Sinha JVC]

mps.